

PETITION FOR SPECIAL LEAVE TO APPEAL(CIVIL) NO. 32296 OF 2013
WITH PRAYER FOR INTERIM RELIEF

GYANENDRA PRATAP SINGH

...PETITIONER

VERSUS

YOGENDRA PRATAP SINGH & ORS.

...RESPONDENTS

OFFICE REPORT

The matter above mentioned was listed before the Hon'ble Court on 08.10.2014, when the Hon'ble Court was pleased to pass the following order:-

“In view of the letter, two weeks is granted finally to the petitioner for filing a rejoinder affidavit. ”

It is submitted that counsel for the petitioner has still not filed Rejoinder affidavit.

Service of show cause notice is complete.

The matter above mentioned is listed before the Hon'ble Court with this office report.

Dated this the 17th day of October, 2014.

ASSISTANT REGISTRAR

Copy to:

Mr. S.R. Setia, Advocate

Mr. Mohan Pandey, Advocate

ASSISTANT REGISTRAR

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